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Central Administrative Tribunal  
Principal Bench, New Delhi.

OA-1235/97

New Delhi this the 27th day of May, 1997.

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)  
Hon'ble Sh. S.P. Biswas, Member(A)

Sh. A. Chaudhary,  
Supdt. Engineer(HQ)  
-Cum-S. Surveyor of Works(Elect.)  
Office of the Chief Engineer(E),  
North Zone, CPWD, East Block-I,  
Level-V, R.K. Puram, New Delhi. .... Applicant

(Applicant in person)

versus

1. Union of India,  
through Secretary,  
Ministry of Urban Affairs & Employment,  
Nirman Bhawan, New Delhi.
2. Directorate of Estates,  
through the Director,  
Nirman Bhawan,  
New Delhi.
3. Directorate of Estates,  
through the Deputy Director  
(Policy), Nirman Bhawan,  
New Delhi. .... Respondents

ORDER(ORAL)

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)

Shri Vishnu Sharma engaged by the applicant  
appeared and stated that he is withdrawing himself  
from this case and the applicant argued in person.

Applicant states that he is occupying  
Type-V(A) accommodation and according to him he is  
entitled to Type-V(B) accommodation. He has produced  
before us a new format issued by the Directorate of  
Estates (Annexure A2) and according to him it is  
impossible to fill up his claim in the said form. We  
are permitting the applicant to make an application in  
the said format and the respondents shall deal with

the said application in accordance with the rules.  
This O.A. is disposed of at the admission stage  
itself.

  
(S.P. Biswas)  
Member(A)

  
(Dr. Jose P. Verghese)  
Vice-Chairman(1)

/vv/